

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2285**  
ANSWERED ON 12/03/2025

**RENEWABLE ENERGY GENERATION IN RAJASTHAN**

2285. SHRI HARISH CHANDRA MEENA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of total quantum of power generated from renewable energy resources in the country including Rajasthan during each of the last ten years;
- (b) the measures adopted/likely to be adopted and the schemes launched to promote renewable energy sources;
- (c) the steps taken/being taken by the Government to implement Green Energy Corridors;
- (d) the details of the subsidy allocated and disbursed to adopt renewable energy sources during the last five years and the current year, State/UT-wise including Rajasthan; and
- (e) the details of the ongoing schemes pertaining to subsidy for solar parks?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) The details of total quantum of power generated from renewable energy (RE) resources in the country including Rajasthan during the last 10 years i.e. from 2014-15 to 2023-24 are given at **Annexure-I**.

(b) The Government of India has taken several steps and initiatives including launch of various schemes to promote and accelerate renewable energy capacity in the country to realize the target of 500 GW non-fossil power capacity by 2030, as given at **Annexure-II**.

(c) Ministry of New and Renewable Energy (MNRE) is implementing Intra State Green Energy Corridor (GEC) Scheme in 10 renewable energy rich States, namely, Rajasthan, Andhra Pradesh, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Uttar Pradesh and Tamil Nadu for evacuation of renewable energy. Under Phase-I of the GEC, Central Financial Assistance (CFA) of 40% of DPR cost or awarded cost, whichever is lower, is provided to the implementing agencies of the State concerned. Under Phase-II of the GEC scheme, CFA of 33% of DPR cost or awarded cost, whichever is lower, is provided to the implementing agencies of the State. Further, Ministry is also implementing Inter State Transmission System in GEC-II for evacuation of 13 GW RE Projects in Ladakh, under which CFA of 40% of DPR cost or awarded cost, whichever is lower, is provided to the implementing agency (Power Grid Corporation of India Limited).

(d) State-wise details of CFA released during the last five years and the current year under major ongoing renewable energy schemes/programmes being implementing by the Ministry are given at **Annexure-III**.

(e) The Ministry is implementing Scheme for “Development of Solar Parks and Ultra Mega Solar Power Projects” with the aim to set up at least 50 Solar Parks with aggregate capacity of 40,000 MW by 2025-26. The Solar Parks are developed in collaboration with the State Governments & their agencies, CPSUs and private entrepreneurs. Central Financial Assistance (CFA) of up to Rs. 25 lakh per Solar Park is provided for preparation of Detailed Project Report (DPR). Besides, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost, whichever is lower, is also provided for development of the parks. Ministry has already approved 55 Solar Parks with aggregate capacity of 39,958 MW in 13 States across the country.

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**Annexure-I**

**Annexure-I referred to in reply of part (a) of the Lok Sabha Unstarred Question  
No. 2285 to be answered on 12.03.2025**

<b>Details of RE Generation in the country including Rajasthan during the last 10 years</b>		
<b>[in Million Units (MUs)]</b>		
<b>Year</b>	<b>Total RE Generation in the country</b>	<b>RE Generation of Rajasthan</b>
2014-15	190962.90	6586.82
2015-16	187157.60	7727.40
2016-17	203925.77	9090.01
2017-18	227962.19	10847.29
2018-19	261652.70	12561.80
2019-20	294106.14	14955.14
2020-21	297547.03	16986.01
2021-22	322539.63	24581.15
2022-23	365651.45	41957.48
2023-24	359888.76	48162.93

Source: Central Electricity Authority (CEA)

**Annexure-II referred to in reply of part (b) of the Lok Sabha Unstarred Question  
No. 2285 to be answered on 12.03.2025**

The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country to realize the commitment of 500 GW non-fossil energy capacity by 2030. These include, inter-alia, the following:

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.

- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

**Annexure-III**

**Annexure-III referred to in reply of part (d) of the Lok Sabha Unstarred Question  
No. 2285 to be answered on 12.03.2025**

**State-wise details of CFA released during the last five years and the current year under major  
ongoing renewable energy schemes/programmes being implementing by the Ministry**

State-wise details of CFA released during 2019-20										
States/UTs	Solar Parks	Rooftop Solar	PM-KUSUM	CPSU	Solar Off-grid	Small Hydro Power	Green Energy Corridor	Biomass	(Rs. in Crore)	
									Waste to Energy	Biogas
A&N Islands										
Andhra Pradesh	94.58	2.1			0.52		24.34			3.73
Arunachal Pradesh					17.01	7.06				
Assam		17.3			15.75					0.41
Bihar		1			0.37					
Chandigarh		5.1								
Chhattisgarh		2.7								2.49
Dadra & Nagar Haveli and Daman & Diu										
Delhi		0.6								0.23
Goa				0.50						
Gujarat		77.5		2.50		46.43				
Haryana		13.1								
Himachal Pradesh					8.09	2.55	22.16			
Jammu & Kashmir		6.7			10.00					
Jharkhand		2.3			8.55					
Karnataka	45.45				10.06	2.39				3.68
Kerala						2.10				1.46
Ladakh						0.58				
Lakshadweep										
Madhya Pradesh	30.00		71.07		18.75					5.21
Maharashtra					34.77		6.11			10.87
Manipur		4.1			12.61	0.10				
Meghalaya		3.5				0.68				
Mizoram	0.10				15.23	0.88				
Nagaland					13.45	3.11				
Odisha					10.29					0.74
Puducherry		0.8								
Punjab		5.5			12.23					3.55
Rajasthan	57.20		68.98		19.14					0.10
Sikkim						0.05				
Tamil Nadu			11.21		7.98			4.50		
Telangana		20.2								
Tripura					12.65					0.33
Uttar Pradesh					57.05				0.83	
Uttarakhand		7.7			10.87	11.40				1.82
West Bengal		13.4								
Others*		107.1			8.50					
<b>Total</b>	<b>227.34</b>	<b>290.7</b>	<b>151.26</b>	<b>3.00</b>	<b>303.87</b>	<b>77.33</b>	<b>52.61</b>	<b>4.50</b>	<b>0.83</b>	<b>34.62</b>

\*SECI/REC/PSUs/Govt Deptts

**State-wise details of CFA released during 2020-21**

**(Rs. in Crore)**

States/UTs	Solar Parks	Rooftop Solar	PM-KUSUM	CPSU	Solar Off-grid	Small Hydro Power	Green Energy Corridor	Biomass	Waste to Energy	Biogas
A&N Islands		0.4								0.06
Andhra Pradesh		33.1			0.10	8.00	23.53			5.50
Arunachal Pradesh					19.76	5.66				
Assam										3.10
Bihar		1.5								
Chandigarh		0.8								
Chhattisgarh						2.50				
Dadra & Nagar Haveli and Daman & Diu										
Delhi		22.2		1.05						
Goa										0.05
Gujarat		52.3	3.95	26.60			24.57		4.72	0.17
Haryana		4.1	51.33							
Himachal Pradesh		20.6	2.80			2.00	48.54			
Jammu & Kashmir		4.9				9.31				
Jharkhand			16.05							
Karnataka			1.26		5.03		57.35	2.25		4.63
Kerala	6.74	11.7								0.65
Ladakh										
Lakshadweep										
Madhya Pradesh		31.3			12.94					5.03
Maharashtra		58.3			17.85	5.00		3.97	2.53	3.73
Manipur		4	0.34		18.67					
Meghalaya			0.28		0.85					0.10
Mizoram					19.73	0.60				
Nagaland					10.69					
Odisha			0.77			4.75				0.35
Puducherry										
Punjab		6.9	8.28		0.41					3.08
Rajasthan	61.44	22	52.06	485.10			5.53			0.22
Sikkim										
Tamil Nadu		4.4		80.50						2.56
Telangana		20.7		27.00	2.13				0.32	
Tripura		0.5	3.96		14.07					
Uttar Pradesh		19.9	15.34		18.30	0.05				0.35
Uttarakhand		4.6			2.94	2.91				0.46
West Bengal										
Others*		142.2			3.75					
<b>Total</b>	<b>68.18</b>	<b>466.4</b>	<b>156.44</b>	<b>620.25</b>	<b>147.22</b>	<b>40.78</b>	<b>159.52</b>	<b>6.22</b>	<b>7.57</b>	<b>30.04</b>

\*SECI/REC/PSUs/Govt Deptts

**State-wise details of CFA released during 2021-22**

**(Rs. in Crore)**

State	Solar Parks	Rooftop Solar	PM-KUSUM	CPSU	Solar Off-grid	Small Hydro Power	Green Energy Corridor	Biomass	Waste to Energy	Biogas
A&N Islands					37.97					
Andhra Pradesh		2.1			0.87			0.99	50.55	0.88
Arunachal Pradesh					10.54	0.82				
Assam		0.4			8.76					0.31
Bihar								1.75		0.15
Chandigarh										
Chhattisgarh		1.2								1.97
Dadra & Nagar Haveli and Daman & Diu										
Delhi		26.2								
Goa		3.6								
Gujarat	28.00	1214.7				6.65			13.96	1.29
Haryana		7.7	161.12					1.05	5.05	
Himachal Pradesh		13.8			19.68					
Jammu & Kashmir		20.2			22.08	9.50				
Jharkhand		6.6								
Karnataka	40.00							2.70	0.93	0.34
Kerala		36.3				0.35		0.79		0.45
Ladakh					12.41	6.00				
Lakshadweep										
Madhya Pradesh	50.84						73.16	1.27		1.66
Maharashtra		63.1	9.60			3.00		0.75	2.47	0.18
Manipur		4.7			10.22					
Meghalaya										
Mizoram	0.48				1.82	1.41				
Nagaland					5.86					
Odisha					5.13			0.13		
Puducherry										
Punjab		16.6	23.70							
Rajasthan	87.16	10.4	153.49				2.25			
Sikkim					0.03					
Tamil Nadu			20.30				59.26	0.02		
Telangana		16.1		27.37	2.28			1.20	2.02	
Tripura			7.36		9.52					
Uttar Pradesh	0.85	5.9	13.73		0.56			3.83	0.04	
Uttarakhand		10.6			11.66	0.28				
West Bengal									0.02	
Others*		22.1	16.75		0.10					
<b>Total</b>	<b>207.33</b>	<b>1482.3</b>	<b>406.05</b>	<b>27.37</b>	<b>159.49</b>	<b>28.01</b>	<b>134.67</b>	<b>14.48</b>	<b>75.04</b>	<b>7.23</b>

\*SECI/REC/PSUs/Govt Deptts



**State-wise details of CFA released during 2022-23**

**(Rs. in Crore)**

State	Solar Parks	Rooftop Solar	PM KUSUM	CPSU	Solar Off-grid	Small Hydro Power	Green Energy Corridor	Biomass	Waste to Energy	Biogas
A&N Islands										
Andhra Pradesh		5.6							50.47	
Arunachal Pradesh			0.82		8.49	1.83				
Assam		4.9			10.86					0.11
Bihar				1.75						
Chandigarh		2								
Chhattisgarh		3.3			1.12					3.70
Dadra & Nagar Haveli and Daman & Diu				1.5						
Delhi		10.8								
Goa										
Gujarat	522.17	1040.2	7.83			3.19	27.97		1.38	
Haryana		14.7	137.95						3.53	
Himachal Pradesh		11.7	5.85			0.41	4.02			
Jammu & Kashmir		1.2	15.69		11.04	1.50				
Jharkhand		3	20.04							
Karnataka		9.9					17.50			0.12
Kerala	2.52	102.5				1.63				
Ladakh						8.80				
Lakshadweep										
Madhya Pradesh	109.36	35		32.25			96.77			0.29
Maharashtra	12	55.7	247.60				5.08	1.75		3.04
Manipur			0.23		5.86					
Meghalaya										
Mizoram	1.28	0.8			6.37					
Nagaland			0.20		0.67					
Odisha		0.6			8.57			0.40		0.47
Puducherry										
Punjab		45.8	31.11					1.73		2.11
Rajasthan		96.3	247.63				10.85			0.10
Sikkim					0.77	0.60				
Tamil Nadu		20.5					87.81	1.03		0.34
Telangana		43.9							0.33	
Tripura			0.12		2.60					
Uttar Pradesh	28.78	2.4	82.30						1.82	
Uttarakhand		1.7	4.00							
West Bengal		10.2							0.07	
Others*		35.9								
<b>Total</b>	<b>676.11</b>	<b>1558.6</b>	<b>801.37</b>	<b>35.5</b>	<b>56.35</b>	<b>17.96</b>	<b>250.00</b>	<b>4.91</b>	<b>57.60</b>	<b>10.28</b>

\*SECI/REC/PSUs/Govt Deptts

**State-wise details of CFA released during 2023-24**

**(Rs. in Crore)**

State	Solar Parks	Rooftop Solar	PM KUSUM	CPSU	Solar Off-grid	Small Hydro Power	Green Energy Corridor	Biomass	Waste to Energy	Biogas
A&N Islands					1.75					
Andhra Pradesh		3.0		22.45			47.54		2.74	
Arunachal Pradesh			2.12							0.39
Assam		2.0		6.80						1.26
Bihar		9.3								
Chandigarh		3.3								
Chhattisgarh	14.30	1.2			6.23					0.95
Dadra & Nagar Haveli and Daman & Diu										0.11
Delhi		4.5								0.23
Goa									3.00	
Gujarat	505.13	639.1	28.72	145.91		1.58	23.85			8.14
Haryana		13.5	429.78			0.70				
Himachal Pradesh		2.4			5.00	0.60	40.50			
Jammu & Kashmir										
Jharkhand			2.36							
Karnataka		7.9	2.38	112.35			147.12		6.61	6.77
Kerala		104.2	28.53		0.74	0.45				
Ladakh						6.57				
Lakshadweep										
Madhya Pradesh	59.26	3.8	0.80				22.26		0.84	6.97
Maharashtra		182.0	330.21			1.00		0.07	0.56	13.02
Manipur		0.9	0.17							0.22
Meghalaya			0.31		1.20	0.47				0.22
Mizoram					6.90	2.09				
Nagaland			0.18							0.18
Odisha		2.8	7.69							0.32
Puducherry										
Punjab		12.2	5.41							2.34
Rajasthan	97.51	83.0	49.41	692.07			53.73	1.97		0.35
Sikkim										
Tamil Nadu		9.6	2.59	80.97	3.63				2.36	0.47
Telangana		23.2		27.39	1.03					0.29
Tripura			17.81		0.17					0.70
Uttar Pradesh	39.30	7.2	92.13				78.15		4.71	1.84
Uttarakhand					7.67					0.77
West Bengal								2.14		
Others*		443.5								
<b>Total</b>	<b>715.50</b>	<b>1558.6</b>	<b>1000.60</b>	<b>1087.94</b>	<b>34.32</b>	<b>13.46</b>	<b>413.14</b>	<b>4.18</b>	<b>20.82</b>	<b>45.54</b>

\*SECI/REC/PSUs/Govt Deptts

## State-wise details of CFA released during 2024-25 (Upto Dec, 2024)

(Rs. in Crore)

State	Solar Parks	PM Surya Ghar	PM KUSUM	CPSU	Solar Off-grid	PM JANMAN	Biomass	Biogas	Waste to Energy	SHP	GEC
		Total									
Andaman & Nicobar Islands	0.00	0.01	0.00	0.00	1.75	0.00	0.00	0.00	0.00	0.00	0.00
Andhra Pradesh	0.00	51.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.48	0.00
Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Assam	0.00	22.88	0.00	0.00	0.00	0.00	0.00	0.43	0.00	0.00	0.00
Bihar	0.00	23.90	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Chandigarh	0.00	4.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Chhattisgarh	2.80	4.23	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Dadra & Nagar Haveli and Daman & Diu	0.00	0.21	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Delhi	0.00	6.47	0.00	0.00	0.00	0.00	0.00	0.27	0.00	0.00	0.00
Goa	0.00	12.03	0.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Gujarat	0.00	2708.81	5.15	342.20	0.00	0.00	0.00	1.53	1.02	0.00	17.77
Haryana	0.00	152.73	198.40	0.00	0.00	0.00	2.04	0.00	2.43	0.00	0.00
Himachal Pradesh	0.00	4.82	3.13	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Jammu & Kashmir	0.00	51.51	0.00	0.00	3.41	0.00	0.00	0.00	0.00	0.00	0.00
Jharkhand	0.00	1.40	49.62	0.00	0.00	3.57	0.00	0.00	0.00	0.00	0.00
Karnataka	0.00	61.35	81.25	0.00	0.00	0.00	0.00	4.83	6.43	0.00	24.65
Kerala	0.00	616.33	0.07	0.00	0.00	0.00	0.00	0.00	0.00	21.86	0.00
Ladakh	0.00	1.18	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Lakshadweep	0.00	0.91	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Madhya Pradesh	16.03	186.36	0.00	0.00	0.00	0.00	0.00	2.24	10.20	0.00	0.00
Maharashtra	0.00	872.07	1136.31	0.00	0.00	0.00	0.00	24.24	10.20	0.00	0.00
Manipur	0.00	0.52	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Meghalaya	0.00	0.07	0.00	0.00	0.00	0.00	0.00	0.15	0.00	2.00	0.00
Mizoram	2.24	0.39	2.57	0.00	0.00	0.00	0.00	0.00	0.00	0.34	0.00
Nagaland	0.00	0.05	0.16	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Odisha	0.00	13.32	0.00	0.00	0.00	0.00	0.00	0.48	0.00	0.00	0.00
Puducherry	0.00	3.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Punjab	0.00	48.72	13.09	0.00	0.00	0.00	7.60	1.71	0.00	0.00	0.00
Rajasthan	48.28	218.11	280.01	211.30	0.00	0.00	0.00	0.26	0.00	0.00	0.00
Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Tamil Nadu	0.00	95.51	3.39	1.76	0.00	0.00	0.00	0.51	6.25	0.00	10.47
Telangana	0.00	52.11	0.00	1.30	0.00	0.44	0.00	0.85	5.37	0.00	0.00
Tripura	0.00	0.46	0.00	0.00	0.00	0.00	0.00	0.91	0.00	0.00	0.00
Uttar Pradesh	94.28	409.71	91.66	0.00	0.00	0.00	0.51	0.58	21.71	0.00	292.93
Uttarakhand	0.00	96.42	24.09	0.00	0.00	0.00	0.00	1.07	0.20	0.00	0.00
West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00
Others*	0.00	394.14	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
<b>Total</b>	<b>163.63</b>	<b>6116.00</b>	<b>1889.33</b>	<b>556.56</b>	<b>5.16</b>	<b>4.01</b>	<b>10.15</b>	<b>40.07</b>	<b>63.81</b>	<b>26.68</b>	<b>345.82</b>

\*SECI/REC/PSUs/Govt Deptts